

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1245
TO BE ANSWERED ON 03.12.2024**

RESERVATION FOR SC

†1245. DR. MANNA LAL RAWAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the reservation and various concessions/privileges are applicable to the candidates belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes/Economically Weaker Sections/Women for the posts and services of the Central Government;
- (b) the date since when the said provisions have been effective and the details of the relevant notification;
- (c) whether the Government proposes to implement the said provisions in private sector as well; and
- (d) the time by which the said provisions have been implemented in Jammu and Kashmir?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): As per the extant guidelines issued from time to time by Department of Personnel and Training (DoPT), reservation is provided to the members of SC, ST and OBC @ 15%, 7.5% and 27% respectively in the matter of appointment by direct recruitment to civil posts and civil services on all India basis by open competition. Further, the persons belonging to EWSs who, are not covered under the scheme of reservation for SCs, STs and OBCs shall get 10% reservation in direct recruitment in civil posts and services in the Government of India through open competition.

In the matters of promotion, reservation is provided only for SC and ST @ 15% and 7.5% respectively. In addition to this, age relaxation is provided in case of direct recruitment to a service or post to the extent of 5 years to SCs/STs and 3 years to OBCs. Women are provided age relaxation upto the age of 35 years (40 years for members of SCs/STs) for Group 'C' posts. Moreover, the candidates belonging to Scheduled Castes and Scheduled Tribes are not be required to pay any fees for admission to any recruitment examination/selection.

(c): No proposal is under consideration to implement the said provisions in private sector.

(d): The Union Territory of Jammu and Kashmir has informed that the provisions of reservation to the candidates belonging to Scheduled Caste/Scheduled Tribes/Other Backward Classes/Economically Weaker section is extended.
